

JUDGMENTS FOR THE MONTH OF JUNE, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	<u>WA 55(SH)/2009</u>	UNION OF INDIA & ORS. VS MD AKBAR ALI		THE HON'BLE MR JUSTICE T VAIPHEI THE HON'BLE MR JUSTICE B.K. SHARMA
2	1 st	<u>WP(C) 215(SH)/2009</u>	SHRI ALOK ACHARJEE & ORS. VS THE UNION OF INDIA & ORS.		THE HON'BLE MR JUSTICE T. VAIPHEI. THE HON'BLE MR JUSTICE B.K. SHARMA.
3	2 nd	<u>Crl.Rev.P. 232/2004</u>	MD. ATAR RAHMAN VS MUSTT. SAHAJUN BEGUM	Other Criminal mis. Cases under Section 482	THE HON'BLR MR JUSTICE I.A. ANSARI
4	3 rd	<u>Crl.Rev.P. 8(SH)/2011</u>	KULBIR SINGH VS SHRI PRITHPAL SHDEV & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
5	3 rd	<u>WA 97/2011</u>	AVON CYCLES LIMITED VS STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE K. MERUNO
6	7 th	<u>WP(C) 6845/2010</u>	SMTI KMENLANG SUIAM VS THE STATE OF MEGHALAYA & ORS	Other settlements.	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE C. R. SARMA
7	7 th	<u>WP(C) 206/2011</u>	SMTI KMENLANG SUIAM VS THE STATE OF MEGHALAYA & ORS	Other settlements.	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE C. R. SARMA
8	9 th	<u>Crl.Pet. 60/2011</u>	MD. MAJID VS MUSST. WAHIDA BEGUM & ORS.	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B.D. AGARWAL
9	9 th	<u>Crl.Pet. 175/2011</u>	MD. BASIT VS THE STATE OF ASSAM AND ORS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE B.D. AGARWAL
10	10 th	<u>Crl.Rev.P. 616/2003</u>	SHRI BIJAYANTA PAUL VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
11	10 th	<u>WP(C) 3963/2010</u>	GREATER LEW POLO WELFARE ASSOCIATION & ANR VS THE STATE OF MEGHALAYA & ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE C.R. SARMA
12	10 th	<u>WP(C) 3970/2010</u>	FRILIOUS SYIEMIONG & 3 ORS VS THE STATE OF MEGHALAYA & ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE C.R. SARMA
13	10 th	<u>WP(C) 4266/2010</u>	UMKHRAH BISHOP COTTON AND MC. CABE ROAD LAND OWNERS COMMITTE & ANR VS STATE OF MEGHALAYA & ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE C.R. SARMA

14	10 th	<u>WP(C) 4267/2010</u>	SHRI H NONGRUM VS THE STATE OF MEGHALAYA & ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE C.R. SARMA
15	10 th	<u>WP(C) 4268/2010</u>	SMTI NANI BALA DEY VS SECRETARY, MEGHALAYA URBAN DEVELOPMENT AUTHORITY & ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE C.R. SARMA
16	14 th	<u>WP(C) 6420/2007</u>	AMALENDU DEV VS NEEPCO LTD	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
17	14 th	<u>WA 280/2010</u>	TADAR APPA & ANR VS THE STATE OF ARUNACHAL PRADESH & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE T. VAIPHEI
18	14 th	<u>WA 293/2010</u>	THE STATE OF ARUNACHAL PRADESH & ANR, VS GUMNYA KARBAK & ORS,	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE T. VAIPHEI
19	14 th	<u>WP(C) 181(SH)/2010</u>	BISSAU COLLEGE & ORS. VS THE NORTH EASTERN HILL UNIVERSITY & ORS.		THE HON'BLE MR. JUSTICE B.D. AGARWAL
20	14 th	<u>WP(C) 69(SH)/2011</u>	BISSAU COLLEGE & ORS. VS THE NORTH EASTERN HILL UNIVERSITY & ORS.		THE HON'BLE MR. JUSTICE B.D. AGARWAL
21	17 th	<u>WP(C) 174(SH)/2007</u>	DR. SHRI LAKHAN KMA & ORS. VS THE UNION OF INDIA & ORS.		THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA THE HON'BLE MR. JUSTICE B.D. AGARWAL
22	17 th	<u>WP(C) 190(SH)/2007</u>	U.P.D. SAWYAN VS THE UNION OF INDIA & ORS.		THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA THE HON'BLE MR. JUSTICE B.D. AGARWAL
23	17 th	<u>WP(C) 210(SH)/2007</u>	MR. RAJU JYRWA VS THE UNION OF INDIA & ORS.		THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA THE HON'BLE MR. JUSTICE B.D. AGARWAL
24	17 th	<u>WP(C) 165(SH)/2009</u>	MISS PAROMITA CHAKRABORTY VS THE UNION OF INDIA & ORS.		HON'BLE MRS. JUSTICE ANIMA HAZARIKA
25	17 th	<u>WP(C) 166(SH)/2009</u>	SHRI KANCHAN NATH VS THE UNION OF INDIA & ORS.		HON'BLE MRS. JUSTICE ANIMA HAZARIKA
26	20 th	<u>WP(C) 20(K)/2011</u>	TUENSANG AND MON CONTRACTORS AND SUPPLIERS UNION VS BHARAT SANCHAR NIGAM LTD. & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
27	21 st	<u>WP(C) 28(K)/2007</u>	SHRI P. AHESHE SEMA VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA

28	21 st	<u>Crl.Rev.P. 2(K)/2010</u>	SMTI ZAVEKHOLU EPAO & ORS. VS THE STATE OF NAGALAND	THE HON'BLE MR. JUSTICE B.K. SHARMA
29	23 rd	<u>WP(C) 133(K)/2009</u>	ER. HOTOKHU ACHUMI & ORS. VS THE STATE OF NAGALAND & ORS.	THE HON'BLE MR. JUSTICE B.K. SHARMA
30	29 th	<u>WP(C) 321(SH)/2009</u>	SMTI DEVI SUNAR VS UNION OF INDIA AND ORS	THE HON'BLE MR JUSTICE T VAIPHEI